NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-553(ND)/2017

CORAM:

PRESENT: SH. R. VARADHARAJAN HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: SMW Metal Pvt. Ltd. Vs. Indo Alusys Industries Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. P. Nagesh and Mr. Dhruv Gupta, Advocates for the Petitioner

Mr. Arun Kathpalia, Sr. Advocate with Ms. Ruchi Agnihotri, Ms. Annanya Gosh and Mr. Rohit K. Nagpal, Advocates for the Respondent

ORDER

Arguments have been addressed by both the parties.

To come up for orders/ clarification.

(R. Varadharajan) Member (J)

-S-Ut

(Ina Malhotra) Member (J)

-S-d1